

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
WEST TRIPURA JUDICIAL DISTRICT :: AGARTALA**

No.F.10(15)-DJ/W/2015-18/ 8036-63

July, 21st day of 2020.

// _M_E_M_O_R_A_N_D_U_M_ _//_

In cancellation of earlier issued vide this office Memorandum No.F.10(15)-DJ/W/2015-20/7686-770, dated 15-07-2020 and in pursuance of order No.F.44(1)©-HC/2020/10894, dated 20-07-2020 issued by the Hon'ble High Court of Tripura taking into account of the present situation of Corona virus spread in the State of Tripura, the following arrangement has been made to deal with the urgent works under the establishment of the District & Sessions Judge, West Tripura, Agartala w.e.f **21-07-2020 to 09-08-2020**.

For smooth operation of court works the following employees are hereby entrusted with duties who shall attend duty on call.

Employees deployed for duty on 21-07-2020

Sl. No.	Name & Designation of the employee
1.	Sri Sudarshan Das, O/S (Bench), Court of the District & Sessions Judge, West Tripura, Agartala
2.	Sri Nitya nanda Sutradhar, Peon, Court of the District & Sessions Judge, West Tripura, Agartala

Employees deployed for duty on 22-07-2020

Sl. No.	Name & Designation of the employee
1.	Sri Sudarshan Das, O/S (Bench), Court of the District & Sessions Judge, West Tripura, Agartala
2.	Sri Nitya nanda Sutradhar, Peon, Court of the District & Sessions Judge, West Tripura, Agartala

Employees deployed for duty on 23-07-2020

Sl. No.	Name & Designation of the employee
1.	Sri Sudarshan Das, O/S (Bench), Court of the District & Sessions Judge, West Tripura, Agartala
2.	Sri Sanjib Sinha, Peon, Court of the District & Sessions Judge, West Tripura, Agartala

Employees deployed for duty on 24-07-2020

Sl. No.	Name & Designation of the employee
1.	Sri Sudarshan Das, O/S (Bench), Court of the District & Sessions Judge, West Tripura, Agartala
2.	Sri Nitya nanda Sutradhar, Peon, Court of the District & Sessions Judge, West Tripura, Agartala

Employees deployed for duty on 25-07-2020

Sl. No.	Name & Designation of the employee
1.	Sri Bidhu Bhusan Das, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-03, West Tripura, Agartala
2.	Sri Sankar Debnath, Peon, Court of the Addl. District & Sessions Judge, Court No-03, West Tripura, Agartala

Employees deployed for duty on 26-07-2020

Sl. No.	Name & Designation of the employee
1.	Sri Bidhu Bhusan Das, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-03, West Tripura, Agartala
2.	Sri Sankar Debnath, Peon, Court of the Addl. District & Sessions Judge, Court No-03, West Tripura, Agartala

Employees deployed for duty on 27-07-2020

Sl. No.	Name & Designation of the employee
1.	Sri Bidhu Bhusan Das, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-03, West Tripura, Agartala
2.	Sri Sankar Debnath, Peon, Court of the Addl. District & Sessions Judge, Court No-03, West Tripura, Agartala

Employees deployed for duty on 28-07-2020

Sl. No.	Name & Designation of the employee
1.	Sri Bidhu Bhusan Das, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-03, West Tripura, Agartala
2.	Sri Sankar Debnath, Peon, Court of the Addl. District & Sessions Judge, Court No-03, West Tripura, Agartala

Employees deployed for duty on 29-07-2020

Sl. No.	Name & Designation of the employee
1.	Sri Indrajit Chowdhury, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-04, West Tripura, Agartala
2.	Sri Najit Debbarma, Peon, Court of the Addl. District & Sessions Judge, Court No-04, West Tripura, Agartala

Employees deployed for duty on 30-07-2020

Sl. No.	Name & Designation of the employee
1.	Sri Indrajit Chowdhury, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-04, West Tripura, Agartala
2.	Sri Najit Debbarma, Peon, Court of the Addl. District & Sessions Judge, Court No-04, West Tripura, Agartala

Employees deployed for duty on 31-07-2020

Sl. No.	Name & Designation of the employee
1.	Sri Indrajit Chowdhury, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-04, West Tripura, Agartala
2.	Sri Najit Debbarma, Peon, Court of the Addl. District & Sessions Judge, Court No-04, West Tripura, Agartala

Employees deployed for duty on 01-08-2020

Sl. No.	Name & Designation of the employee
1.	Sri Indrajit Chowdhury, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-04, West Tripura, Agartala
2.	Sri Najit Debbarma, Peon, Court of the Addl. District & Sessions Judge, Court No 04, West Tripura, Agartala

Employees deployed for duty on 02-08-2020

Sl. No.	Name & Designation of the employee
1.	Sri Amrit Lal Chakma, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-02, West Tripura, Agartala
2.	Sri Kalyan Dey, Process Server, Court of the District & Sessions Judge, West Tripura, Agartala

Employees deployed for duty on 03-08-2020

Sl. No.	Name & Designation of the employee
1.	Sri Amrit Lal Chakma, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-02, West Tripura, Agartala
2.	Sri Kalyan Dey, Process Server, Court of the District & Sessions Judge, West Tripura, Agartala

Employees deployed for duty on 04-08-2020

Sl. No.	Name & Designation of the employee
1.	Sri Amrit Lal Chakma, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-02, West Tripura, Agartala
2.	Sri Kalyan Dey, Process Server, Court of the District & Sessions Judge, West Tripura, Agartala

Employees deployed for duty on 05-08-2020

Sl. No.	Name & Designation of the employee
1.	Sri Amrit Lal Chakma, O/S (Bench), Court of the Addl. District & Sessions Judge, Court No-02, West Tripura, Agartala
2.	Sri Kalyan Dey, Process Server, Court of the District & Sessions Judge, West Tripura, Agartala

Employees deployed for duty on 06-08-2020

Sl. No.	Name & Designation of the employee
1.	Sri Bikash Ranjan Sarkar, O/S (Bench) Court of the Addl. District & Sessions Judge, Court No-05, West Tripura, Agartala
2.	Sri Debapriya Chakraborty, Peon, Court of the Addl. District & Sessions Judge, Court No-05, West Tripura, Agartala

Employees deployed for duty on 07-08-2020

Sl. No.	Name & Designation of the employee
1.	Sri Bikash Ranjan Sarkar, O/S (Bench) Court of the Addl. District & Sessions Judge, Court No-05, West Tripura, Agartala
2.	Sri Debapriya Chakraborty, Peon, Court of the Addl. District & Sessions Judge, Court No-05, West Tripura, Agartala

Employees deployed for duty on 08-08-2020

Sl. No.	Name & Designation of the employee
1.	Sri Bikash Ranjan Sarkar, O/S (Bench) Court of the Addl. District & Sessions Judge, Court No 05, West Tripura, Agartala
2.	Sri Debapriya Chakraborty, Peon, Court of the Addl. District & Sessions Judge, Court No 05, West Tripura, Agartala

Employees deployed for duty on 09-08-2020

Sl. No.	Name & Designation of the employee
1.	Sri Bikash Ranjan Sarkar, O/S (Bench) Court of the Addl. District & Sessions Judge, Court No-05, West Tripura, Agartala
2.	Sri Debapriya Chakraborty, Peon, Court of the Addl. District & Sessions Judge, Court No-05, West Tripura, Agartala

For smooth operation of administrative works the following employees shall attend duty on the date as specified against each of them.

Establishment Section

Sl. No.	Name & Designation of the employee	Date entrusted for duty
1.	Sri Mithun Das, H/C	21-07-2020 & 22-07-2020
2.	Sri Subrata Das, U.D.C	23-07-2020 & 24-07-2020
3.	Sri Suman Das, U.D.C	27-07-2020 & 28-07-2020
4.	Sri Saptarshi Podder, L.D.C	29-07-2020 & 30-07-2020
5.	Sri Prasenjit Ghosh, L.D.C	31-07-2020 & 03-08-2020
6.	Sri Abhijit Roy, L.D.C	04-08-2020 & 05-08-2020
7.	Smt. Gita Ghosh, L.D.C	06-08-2020 & 07-08-2020

Judicial Section

Sl. No.	Name & Designation of the employee	Date entrusted for duty
1.	Sri Mrinmoy Das, H/C	28-07-2020, 29-07-2020, 30-07-2020
2.	Sri Samir Kanti Acharya, U.D.C	21-07-2020, 31-07-2020, 03-08-2020, 04-08-2020
3.	Sri Rakibul Hossen, .D.C	05-08-2020, 06-08-2020, 07-08-2020
4.	Sri Ashim Datta, L.D.C	22-07-2020, 23-07-2020, 24-07-2020, 27-07-2020

Nazarat Section

Sl. No.	Name & Designation of the employee	Date entrusted for duty
1.	Sri Jayanta Bhattacharya, H/C	21-07-2020 to 27-07-2020
2.	Sri Zoon Chakma, U.D.C	28-07-2020 to 03-08-2020
3.	Sri Hirak Bhattacharjee, L.D.C	04-08-2020 to 07.08.2020

Whenever, any presiding officer will attend the court on call, the stenographer(s) of said court will also attend the court as per desire of the said presiding officer.

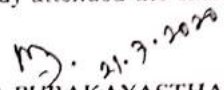
Sri Saptarshi Paul, System Officer & Sri Animesh Roy, System Assistant of this establishment as per their convenience shall make any one of them available on the above said days during video conferencing with Kendriya Sansodhanagar, Bishalgarh according to need.

The concern staffs serving under the establishment of the District & Sessions Judge, West Tripura, Agartala shall keep their mobile phone 'on' in manageable manner so that they can respond to the call and can make them available immediately to duty as the days opened during the aforesaid period shall be treated as duties.

None will leave the station without proper station leave permission. The station leave permission of the employees serving under the establishment of District & Sessions Judge, West Tripura, Agartala, and the establishment of Chief Judicial Magistrate-Cum-Civil Judge (Sr.Div), West Tripura, Agartala shall be granted by the District & Sessions Judge, West Tripura, Agartala during the period from 22-07-2020 till 09-08-2020, irrespective of the leave granted by the appropriate authority. The concerned employees willing to take station leave permission on urgent basis may seek permission from the undersigned over telephone in the following mobile number 7005070055, otherwise they may also approach Sri Kalipada Paul, P.S-III, (Ph. no. 7005269311) Court of the District & Sessions Judge, West Tripura, Agartala, who will inform the matter to the undersigned.

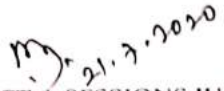
The concerned Bench Clerk/O/S (Bench) who attends the duty on call on any particular day shall be responsible for compliance of the courts order passed on that day by the concerned court and will be custodian of record till he handover the same to another.

However the employees those who have already attended the office today will be treated to be on official duty.


(S. DATTA PURAKAYASTHA)
DISTRICT & SESSIONS JUDGE,
WEST TRIPURA DISTRICT, AGARTALA.

Copy to for information:-

- 1 The Registrar General, Hon'ble High Court of Tripura, Agartala;
- 2 The District & Sessions Judge, South Tripura Judicial District, Belonia/Comati Tripura Judicial District, Udaipur/Unakoti/Judicial District, Kailashahar/North Tripura Judicial District, Dharmanagar/Khowai Tripura Judicial District, Khowai/Sepahijala Tripura Judicial District, Sonamura/ Dhalai Judicial District, Ambassa;
- 3 The Addl. District & Sessions Judge, Court No. 02/03/04/05, West Tripura Judicial District, Agartala;
- 4 The Chief Judicial Magistrate-Cum-Civil Judge (Sr.Divn), West Tripura Judicial District, Agartala;
- 5 The Civil Judge (Sr.Divn) & Asst. Sessions Judge, Court No. 01 & 02, West Tripura Judicial District, Agartala;
- 6 The Civil Judge (Jr.Divn), Court No. 01 & 02, West Tripura Judicial District, Agartala;
- 7 Sri Kalipada Paul, P.S-III, Court of the District & Sessions Judge, West Tripura, Agartala;
- 8 The Establishment/ Bench/ Accounts/ Nazarat/ Copying/ Library/ Judicial Sections of this establishment for information;
- 9 Person Concerned .
- 10 ORDER BOOK.


DISTRICT & SESSIONS JUDGE,
WEST TRIPURA DISTRICT, AGARTALA.